GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.684 TO BE ANSWERED ON 09TH DECEMBER, 2022

CORRUPTION IN MEDICAL INDUSTRY

684: SHRI E.T. MOHAMMED BASHEER:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the fact that the Transparency International ranks India's Medical Industry as the second most corrupt;
- (b) whether the Government proposes to introduce any regulatory mechanism to curb/control the corruption related to the medical industry and ensure transparency; and
- (c) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): Department of Pharmaceuticals has informed that Uniform Code for Pharmaceutical Marketing Practices (UCPMP) is in operation since 01.01.2015, for addressing unethical practices by Pharma Companies. The UCPMP contains provisions whereby companies or their associations/representations or any person acting on their behalf shall not extend any gift, cash, hospitality, travel facility inside or outside the country to Health-Care Professionals and their family members for vacation or for attending conferences, seminars, workshops, CME programmes etc. as a delegate. At present, the code is voluntarily adopted for compliance by the Industry.
